

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/ 2883 /A.

From :- Shri Kaushik Kumar Kalita,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Smti Helen Dawngliani,
Registrar, Gauhati high Court,
Aizawl Bench, Aizawl.

Dated Guwahati, 28th May, 2019.

Sub:- Casual Leave.

Ref:- Your Note dated 28.05.2019.

Madam,

With reference to the above, I am directed to inform you that, the prayer of Shri Thang Lianmang Guite, Special Judge, P.C. Act, Aizawl for casual leave for 3(three) days w.e.f. 29.05.2019 to 31.05.2019 along with station leave permission, has been ~~granted~~/rejected.

Shri Guite may be informed accordingly.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo no.NO.HC.VII-21/2008/ 2884 /A. dtd. --28.05.19
Copy to:

1. The Systems Analyst , Gauhat High Court, Guwahati.

Sd/-
JT. REGISTRAR (VIGILANCE)